

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1664**

TO BE ANSWERED ON THE 10TH FEBRUARY, 2026/ MAGHA 21, 1947 (SAKA)

PDNA REPORT

1664. SHRI K C VENUGOPAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received the Post-Disaster Needs Assessment (PDNA) report submitted by the State Government of Kerala in connection with the Wayanad (Meppadi-Chooralmala) landslide disaster;

(b) the total financial assistance sought by the State based on the PDNA, and the amount sanctioned and released so far under the National Disaster Response Fund or any other head;

(c) the balance amount pending, if any, along with the reasons for delay;

(d) the steps taken or proposed to ensure time-bound release of remaining assistance for rehabilitation, reconstruction and livelihood restoration of affected families; and

(e) whether disaster assistance to Kerala is proposed to be released as grant instead of loan?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e): The assistance under Recovery & Reconstruction (R&R) funding Window of National Disaster Response Fund (NDRF) is governed by a duly approved guidelines issued on 14.08.2024.

These guidelines provide details of items & norms and the procedural requirement for financial assistance against the damages. As per the guidelines, the Post Disaster Needs Assessment (PDNA) report received by the Central Government from the State is processed for financial assistance in terms of the provisions contained in the said guidelines.

In the aftermath of landslide at Wayanad (Meppadi-Chooralmala) on 30 July 2024, Post-Disaster Needs Assessment (PDNA) report submitted by State of Kerala claiming a central assistance of Rs 2221.029 Crore from Recovery and Reconstruction funding window of NDRF was received by the Central Government on 13.11.2024.

After examining the proposal of the State, Central Government has approved central financial assistance of Rs 260.56 Crore for recovery and reconstruction activities as per the guidelines and has also advised the State to seek financial assistance for some activities related to Disaster Risk Reduction and Livelihood as per applicable guidelines. As per Recovery & Reconstruction guidelines, assistance sanctioned from Recovery & Reconstruction Window of NDRF is released in three installments of 30%, 40% and 30% subject to utilization of 75% of previously released amount. Accordingly, first installment of Rs 76.16 Crore (30% of approved amount of 260.56 Crore) has been released on 17.11.2025.

For release of subsequent installments the State Government has to furnish utilization certificate of 75% of previously released amount. As on date, the Utilization Certificate from Government of Kerala has not been received.

In addition, for the reconstruction and recovery activities for Wayanad landslide, amount of Rs. 529.50 crore has also been made available to the State Government under 'Special Assistance to States for Capital Investment (SASCI)' and Rs 153.47 Crore from Relief & Response funding Window as per SDRF/NDRF norms. Further, Rs. 72 Crore has been allotted for the State under National Landslide Risk Mitigation Project (NRMP).
